

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 221
461/252/ND/2020**

IN THE MATTER OF:

M/s. Mazda Cables Private Limited

...APPELLANT

Vs.

ROC NCT of Delhi and Haryana

...RESPONDENT

Section

Under Section 252

**Order delivered on 23.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Himanshu Harbola, Advocate.

For the ROC

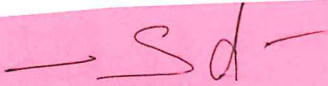
:Mr. M. Yadubhushan Rao, AROC.

For the Income Tax Department

**:Mr. Samarth Chaudhary,
Advocate.**

ORDER

Heard the submissions made by the Learned Counsel for the Appellant as well as AROC and also Counsel for the Income Tax Department. Let this matter be posted to 24.12.2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**